

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 14057/2015

BACHAN SINGH & ANR.

Appellant(s)

VERSUS

GRAM SABHA SAIDAPUR & ORS.

Respondent(s)

Date : 14-05-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Aniruddh Joshi, Adv.
 Mr. Vivek Gupta, AOR
 Mr. Pranav Kaashyap, Adv.

For Respondent(s)
 Mr. Sunny Choudhary, AOR

 Mr. Akshat Kumar, AOR

 Mr. Ajay Kumar Pandey, Adv.
 Ms. Swarupma Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. All the respondents have already filed the counter affidavit. Id. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar